

Office of the District Judge, Murshidabad

(English Office)

Berhampore, Murshidabad

ORDER

No....271

Dated Berhampore, the 17th May , 2021

In view of grievous COVID pandemic situation as well as Lockdown imposed throughout the State, the opening of Tenders relating to Tender Notices bearing No(s) 01, 02, 03 and 04 all dated 25.03.2021 published from this end which were scheduled to be opened on this very day i.e. 17.05.2021 , be deferred till 31.05.2021. The last date of dropping Tender (s) is also extended till 4.30 p.m. on 31.05.2021. Let a copy of this order be published in the Notice Board of the undersigned.

Inform all concerned.

Sd/-I. Adhikari

District Judge, Murshidabad

Memo No. 1666(20) / (XII) A(1)

Dated Berhampore, the 17th May, 2021

Copy forwarded for information and publication (in the Notice Board) to:-

1. The District Magistrate, Murshidabad.
2. The superintendent of Police, Murshidabad.
- 3-6 The Judge – in – Charge, Nezarat Department, Civil Courts, Berhampore/Kandi/Lalbagh/Jangipur.
7. The Sabhadhipati, Murshidabad Zila Parishad.
8. The C.M.O.H, Murshidabad.
9. The Chairman Berhampore Municipality.
10. The District Registrar, Murshidabad.
11. The Secretary, Berhampore Bar Association.
12. The Chief Judicial Magistrate, Murshidabad.
- 13-14. The Executive Engineer, PWD (civil) divn – I & II.
15. The Executive Engineer, PWD(Electrical), Murshidabad Divn.
16. The Station Master, Berhampore, Berhampore Court Railway Station.
17. The Super, Murshidabad Medical College & Hospital, Berhampore.
18. The District Information Officer, Murshidabad.
19. The Court Notice Board.
20. The System Officer with the direction to upload the Notice in the Website of Murshidabad Judgeship.


District Judge, Murshidabad